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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

C.P.No.344/2001 IN

O.A No.44 of 2000

New Delhi, this the 25th day of September, 2001

HON'BLE MR.JUSTICE B.DIKSHIT, VICE-CHAIRMAN(J)  
HON'BLE MR. V.K.MAJOTRA, MEMBER(A)

T.No.1814/RSSD Karamvir Singh,  
Carpenter & Joiner Skilled,  
Ordnance Depot, Shakurbasti,  
Delhi-110056. -PETITIONER.  
(Applicant in person)

Versus

Brigadier A.S.Hundal, Commandant  
Ordnance Depot, Shakurbasti,  
Delhi-110056. -RESPONDENT  
(By Advocate: Shri D.S.Mahendru)

O R D E R(ORAL)

By Hon'ble Mr.V.K.Majotra, Member(A)

Applicant in person has filed a copy of order dated 21st September, 2001 whereby the applicant has been promoted as Carpenter and Joiner HS Grade II w.e.f. 01.11.1997 in compliance of order dated 22.12.2000 in OA 44/2000. Since the applicant's grievance is redressed and the directions of the Court have been complied with, Notice issued to the respondent in the contempt proceedings is discharged.

C.P. is accordingly disposed of.

V.K.Majotra  
(V.K.Majotra)  
Member(A)

B.Dikshit  
(B.Dikshit)  
Vice-Chairman(J)

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